

(c) and (d) With a vision to provide secure, reliable, affordable and high quality converged telecommunication services anytime, anywhere for an accelerated inclusive socio-economic development, National Telecom Policy-2012 (NTP-12) has been approved by the Government. The NTP-12 contains the objectives and strategies to achieve this vision.

#### **Appointments in BSNL from private sector**

50. SHRI S. THANGAVELU: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether it is a fact that BSNL is considering to appoint best professionals from the private sector at market rates;

(b) if so, the details thereof;

(c) whether it is also a fact that BSNL is also considering to appoint an eminent person from the private sector as Chairman of BSNL; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (DR. (SHRIMATI) KRUPARANI KILLI): (a) to (d) Presently, Bharat Sanchar Nigam Limited (BSNL) is not considering to appoint professionals from the private sector at market rates. Further, there is at present no proposal under consideration to appoint any eminent person from private sector as Chairman of BSNL.

#### **Revenue of BSNL**

51. SHRI S. THANGAVELU: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether it is a fact that Government is considering to boost the revenue of BSNL by leveraging its real estate bank, renting out of its telecom towers and fiber optics capacity;

(b) if so, the details thereof;

(c) whether it is also a fact that BSNL has been witnessing steady decline in its business; and

(d) if so, the details thereof?